

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:6805
ANSWERED ON:11.05.2005
INVESTIGATION BY CBI AGAINST CIL
Mahato Shri Sunil Kumar;Yadav Shri M. Anjan Kumar

Will the Minister of COAL be pleased to state:

- (a) whether the CBI has investigated the functioning of Coal India Limited;
- (b) if so, the aspects investigated and the facts which came to light so far;
- (c) whether there is any proposal to launch a drive against the corruption and alleged irregularities prevailing in the coal department;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COAL AND MINISTER OF STATE IN THE MINISTRY OF MINES (DR. DASARI NARAYAN RAO):

- (a) and (b) Coal India Limited has no information regarding any investigation by Central Bureau of Investigation into the functioning of CIL.
- (c) to (e) Any allegation of corruption and irregularity is got looked into by the Ministry. The complaints are investigated through the Chief Vigilance Officers of the companies. Advice of Central Vigilance Commission is also obtained in case any of the officers involved come in their jurisdiction.